

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 490
TO BE ANSWERED ON 27.04.2016**

UMBRELLA SPECIAL PURPOSE VEHICLE

490. DR. KIRIT P. SOLANKI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Umbrella Special Purpose Vehicle has been formed for raising funds for development of Railway Network within the State of Gujarat;**
- (b) if so, the terms and conditions of the same;**
- (c) the hindrances faced, if any, in implementation of the Memorandum of Understanding (MoU) signed between Rail Vikas Nigam Limited and Gujarat Infrastructure Development Board for implementation of Regional Railway System, Ahmedabad; and**
- (d) the options available to implement the projects and the time-frame to remove hindrances, if any, being faced in their implementation?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a): No, Madam.**
- (b): Does not arise.**
- (c): Regional Railway System, Ahmedabad is not a sanctioned project.**
- (d): Does not arise.**
